

(c) No, Sir.

(d): Does not arise.

(e): No, Sir.

(f): Does not arise.

(g): The Council for leather Exports, which is the nodal agency for promoting exports in the leather sector, assists the leather industry, including the public sector, in securing foreign buyers for their products.

[*Translation*]

### **Reduction in Export Duty on Alcohol in Uttar Pradesh**

8377. SHRI SANTOSH KUMAR GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Uttar Pradesh Government have reduced the export duty on alcohol;

(b) if so, the reasons therefor; and

(c) the total loss of revenue likely to be incurred by the State as a result thereof

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO) (a) Yes, Sir.

(b) This is for the purpose of improving sale of Rectified Spirit/potable alcohol to deficit States.

(c) There may be loss per unit of alcohol but on over all basis, the Govt. of Uttar Pradesh is likely to earn more revenue by increased sales.

[*English*]

### **Utilization of Amount Sanctioned to Madhya Pradesh**

8378. SHRI PUSHPA DEVI SINGH: Will the Minister of Planning and programme Imple-

mentation be pleased to state:

(a) whether the amount sanctioned under different centrally sponsored schemes have not been utilised by the Government of Madhya Pradesh in last three years;

(b) if so, the amount sanctioned to Madhya Pradesh in those years; and

(c) the amount already spent and the unspent amount returned to the Centre during this period?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) to (c): Centrally Sponsored Schemes are formulated by the various Central Ministries/Departments and are implemented by the State Government or their agencies. Funds for such schemes are provided to the States by the concerned Central Ministries/Departments who also monitor these schemes. Consolidation of data regarding amount already spent on the implementation of these schemes and that remaining unspent, in respect of States including Madhya Pradesh for any particular year has not taken place.

### **Profit earned by Drug Companies.**

8378-A SHRI RAJNATH SONKAR SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have issued notices to some of the drug companies to deposit the unintended profits earned by them in a Government account;

(b) if so, the details thereof and the action taken thereon;

(c) whether there is any proposal to ask other companies manufacturing consumer products to follow the suit; and

(d) if not, the reasons therefor?